

**Diversion of funds meant for welfare of tribals**

605. DR. T. N. SEEMA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether a recent survey by Government has revealed diversion of funds meant for welfare of tribals for other purposes including construction of private houses by some NGOs in connivance with the officials, if so, the detailed findings of the said survey; and

(b) the NGOs and officials found involved in such irregularities/lapses and the action taken/proposed to be taken against them, State/UT-wise?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RANEE NARAH): (a) This Ministry has neither conducted any such survey nor is aware of any such survey conducted by any other Government agency.

(b) Does not arise, in view of (a) above.

**National Tribal Policy**

606. SHRI RAJKUMAR DHOOT: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government has put in place a National Tribal Policy;

(b) if so, the salient features of the policy in particular to prevent large scale starvation deaths of tribal children in Maharashtra and other parts of the country; and

(c) if not, by when the National Tribal Policy will be in place?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RANEE NARAH): (a) The National Tribal Policy has not been put in place.

(b) Does not arise.

(c) The time-frame cannot be indicated, in view of (a) above.

**Vocational training centres for tribals in the country**

607. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of TRIBAL AFFAIRS be pleased to state: